NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/ (IB)/2017

NAME OF THE PETITIONER(S)

: GRAUER & WEIL INDIA LTD

NAME OF THE RESPONDENT(S)

: TECH MEGA GROUP INTERNATIONAL PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AR. Ramanatheen Coursel to Applicant The Coursel to

ORDER

Counsel for petitioner present and stated that he has not filed the proof of causing newspaper advertisement for the appearance of the respondent as directed. He prayed time for filing the same. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)